insurance charges are as follows in Delhi:

Rs. Ordinary Model . . . 12,283-56

Deluxe Model . .  $i3,9^{I}8^{1}74$ 

(d) Yes, Sir.

## Increase in the price of scooter by M/s. Lohia Machines Ltd.

## 21. SHRI RAMCHANDRA BHARADWAJ: DR.H.P.SHARMA:

Will the Minister of INDUSTRY b e pleased to state;

(a) whether there is any regulation imposed by Government to ensure that private manufacturers of two wheeler scooters, motor cycles and mopeds do not arbitrarily increase prices of vehicles produced by them; if so, what are the details thereof;

(b) whether M/s. Lohia Machines Limited have arbitrarily increased prices of their scooter Vespa XE-100 cc after collecting lot of money as earnest money from intending purchasers announcing its price at around Rs. 9000 per vehicle; if so, the extent of increase in price and reasons assigned for such increase;

(c) whether Government have undertaken or propose to undertake a detailed study of cost structure of Vespa XE-100 cc, if so, through whom and the outcome of such study if already conducted; and

(d) whether Government propose to take steps either to get arbitrary enhancement in prices withdrawn or to get the advance collected from intending purchasers refunded with interest; if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF IN-DUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) There is no statutory control on prices of automobiles. (b) According to the information furnished by Lohia Machines Ltd., the increase in the ex-factory price of Lohia Scooter (excluding Excise Duty) from Rs. 9,600 to Rs. 11,355 has taken place on account of the following factors:

(i) Escalation in the cost of imported components used in the scooter on account of fluctuation in currency rates, and

(ii) Increase in the prices of inputs like steel, aluminium, non-ferrous metals, tyres, etc.

(c) No, Sir.

[RAIYA SABHA]

(d) M/s. Lohia Machines Ltd. have stated that refunds are being made to applicants within the permissible period of 60 days.

## Soviet Technology for private sector

22. SHRI R. SAMBASIVA RAO: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that the Soviet Union have indicated their readiness to extend their high techno logy to the private sector in India; and

(b) if so, what are the details in" . this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF IN-DUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) During the recent visi-of a Soviet Delegation to engineert ing units in India, they have indicated *in* general terms their willingness to provide technology to private sector industry.